

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:908

ANSWERED ON:08.08.2013

RAINWATER HARVESTING LEGAL FRAMEWORK ON WATER

Reddy Shri Magunta Srinivasulu

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Government is working on a national legal framework of general principles on water for water governance in every State;
- (b) if so, the details and the present status thereof and the views of each State in this regard; (
- (c) whether the Committee constituted to frame the same has given its report; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER FOR WATER RESOURCES (SHRI HARISH RAWAT)

(a) to (d) Yes, Madam. Ministry of Water Resources had constituted a Drafting Committee under the Chairmanship of Dr. Y.K. Alagh to draft Water Framework Law as an umbrella statement of general principles governing the exercise of legislative and /or executive (or devolved) powers by the Centre, the States and the local governing bodies. The Committee submitted its Report to the Government in May, 2013.

The Report of the Committee was placed before the National Forum of Water Resources/ Irrigation Ministers of States at its first Meeting held in New Delhi on 29.5.2013 and also provided to the States/ UTs.